GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

West Bengal Act II of 1958

THE WEST BENGAL APPROPRIATION ACT, 1958.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th Merch, 1958.]

[29th March, 1958.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

- 1. This Act may be the West Bengal Short title. called Appropriation Act, 1958.
- From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding 15.21.77.751 those specified in column 3 of the Schedule amounting in out of the the aggregate to the sum of rupees fifteen crores, twenty-one Consolidation lakhs, seventy-seven thousand and seven hundred and one towards defraying the several charges which will come in Bengal for course of payment dering the year ending on the thirty-first the year day of March, 1958, in res et of the services specified in column 2 of the Schedule.

Issue of ted Fund

3. The sums authorised to be paid and applied from Appropria-and out of the Consolidated Fund of West Bengal by this tion. Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1958.

[West Ben. Act

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

-	(See Sections 2.8			· ·	
1	2	3			
		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Tetal.	
		Rs.	Rs.	Rs.	
. 1	4—Taxes on Income other than Corpora- tion Tax and Estata Duty,	3,600	2,400	6,000	
2	7—Land Revenue		4,200	4,200	
3	8—State Excise Duties	1,41,300	100	1,41,400	
5	10—Forest	47,000	ļ .,	47,000	
8	13—Other Taxes and Duties	2,10,000	2,400	2,12,400	
ſ	XVII—Irrigation—Working expenses	34,000		34,0 00	
	18—Other Revenue Expenditure financed from Ordinary Revenues.	35,06,000		35,06,000	
10	51B—Other Revenue Expenditure con- nected with Multipurpose River Sohemes.	7,72,000		7,72,000	
	68A—Construction of Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).		••	1	
	80A—Capital Outlay on Multipurpose River Solvemes outside the Revenue Account.	41,00,000		41,00,000	
	Total Grant No. 10	84,12,001		84,12,001	
13	25—General Administration	3,50,000	1,50,000	5,00,000	
14	27—Administration of Justice	 .	73,000	¹ 73 , 000	
15	28—Jails and Conviot Settlements	3,52,000	ļ '	3,52,600	
16	29—Police	44,04,000	100	44,04,1 00	
17	30—Ports and Pilotage	3, 0,000		3,70,000	
18	36Scientific Departments	2,000		2,000	
19	37—Education	1,09,88,000	1,200	1,09,89,200	

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(Schedule.)

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1		2		3	. ·
			Sums not exceeding		
Gra No		Services and purposes.	Voted by the Legislative Assembly.	Charged an the Consolidated Fund.	Total.
- 11-					
			Rs.	Rs.	Rs.
2	2	40—Agriculture—Agriculture		200	200
2	9	43—Industries—Industries		9,300	9,300
3	0	47—Miscellaneaus Departments—Fire Services.	3,11,000	· ·-	3,11,000
. 3	1	47—Miscellaneous Departments—Ex- cluding Fire Services.	11,69,000		11,69,000
3	2	50—Civil Works		2,21,000	2,21,000
3	8	54—Famine	86,96,000		86,96,000
3	5	55—Superannuation Algawances and Pensians.	7,58,000	• • •	7,58,000
3	8	57—Miscellaneaus—Contributians	31,69,000	·	31,69,000
4.	2	63—Extraordinary charges in India	27,30,400	16,500	27,96,900
4.	4	80A—Capital Outlay on Multipurpase River Schemee outside the Revenue Account—Damodar Valley Project.	4,63,75,000		4,63,75,000
4	ő	81—Capital Account of Civil Warks autside the Revenue Account.		37,000	37,000
		XLVIA—Receipts from Road and Water Transport Schemes—Warking Expenses.	20,49,000	7,87,000	28,36,000
45		82B—Capital Outlay an Road and Water Transport Schemes autside the Revenue Account.	13,38,000		13,38,000
4 -		Total Grant No. 46	, 33,87,000	7,87,000	41,74,000
4	7	85A—Capital Outlay on State Schemes of Government Trading.	4,23,17,000	7,000	4,23,24,000
4	8 **	Public Debt	••	1,66,24,000	1,66,24,000
	9	Grand Total	13,42,42,301	1,79,35,400	15,21,77,701